

## ANNEXURE 8

Name of the corporate debtor: M/s MHG LAND STOCKIST PRIVATE LIMITED; Date of commencement of CIRP: 10.06.2022; List of creditors as on: 16.07.2022

List of Operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received			Details of Claims Admitted							Remarks, if any		
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether Related Party ?	% voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off		Amount of claim not admitted	Amount of claim under verification
1	DCG & Co. Chartered Accountants	07-07-2022	4,52,800.00	4,52,800.00	Operational Creditor	Nil	Nil	No	100	Nil	Nil			Provisionally Admitted, Further as per Regulation 14 (2) of the IBBJ (CIRP) Regulations, 2016, the IRP/RP as the case may be, shall revise the amounts of claims admitted including the estimates of claims made under Regulation 14(1) as soon as may be practicable when he comes across additional information warranting such revision.
	Total		4,52,800.00	4,52,800.00										

